

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.26/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA
(PES)

2. CS. ROHIT KUMAR KESHARI
(PES)

RESPONDENT NO.
1-10.

Signature
04/10/17

Rohit Keshari
04/10/17.

1. ~~RATNAK~~ GAURAV KHATTAN, ADV

2. NIRNALYA DASGUPTA, ADV

3. SHAUNAK MITRA, ADV

4. PRITHA BASU, ADV

5. RASCHREEF MUKHERJEE, ADV

PETITIONERS

Signature
4.10.17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List the matter on 24/11/2017. Interim order passed earlier shall continue till next date of hearing.

sd/

(Jinan K.R.)
Member (J)

sd/-

(Vijai Pratap Singh)
Member (J)